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Central Administrative Tribunal
Principal Bench

OA No.706/2004

New Delhi this the 17th day of March, 2004

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Mr. Yogesh Kumar Bhardwaj
Son of Shri Asha Ram,
Resident of Mohalla Kamaliyan Gate,
Miranpur, Distt. Muzaffarnagar (U.P.)

-Applicant

(By Advocate: Shri Vineet Maheshwari)

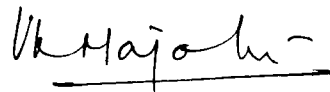
Versus

1. Post Master General,
Main Post Office,
Kashmere Gate, Delhi.
2. Senior Post Master,
Main Post Office,
Muzaffarnagar (U.P.)
3. Sub-Divisional Inspector (Postal),
Post Office Khatauli,
Khatauli, Distt. Muzaffarnagar (U.P.)

-Respondents

ORDER (Oral)

Learned counsel seeks and is allowed to
withdraw this OA with liberty to file afresh.


(V.K. Majotra)
Vice-Chairman (A)

cc.